

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 2, 2006

No. 95 /DR(S)/2006

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Ramesh Chandra Gupta-III**, Additional District & Sessions Judge, Auraiya, till the new District & Sessions Judge, Auraiya assumes charge of his office.

No. 96 /DR(S)/2006

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Shamsher Bahadur Singh**, Additional District & Sessions Judge, Barabanki, till the new District & Sessions Judge, Barabanki assumes charge of his office.

No. 97 /DR(S)/2006

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Pratap Virendra Kushwaha**, Additional District & Sessions Judge, Fatehpur, till the new District & Sessions Judge, Fatehpur assumes charge of his office.

BY ORDER OF THE COURT,

Sd/-

(G.K. CHATURVEDI)

I/c REGISTRAR GENERAL

No. 65 / DR (S)/ 2006, Dated: Allahabad: May 2 , 2006

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Treasury Officers, Auraiya, Barabanki & Fatehpur.
7. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
8. The District & Sessions Judges, Auraiya, Barabanki & Fatehpur. (Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Assistant Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Section Officer (Admin.C Section), High Court, Allahabad
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judges, Auraiya, Barabanki & Fatehpur. (Information available on E-mail).

BY ORDER OF THE COURT

Sd/-

(K.K.RANJAN)

DEPUTY REGISTRAR (SERVICES)